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## HOUSE OF THE PEOPLE

Saturday, 20th December, 1952.

*The House met at a Quarter to  
Eleven of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

**Shri Telkikar (Nanded):** On a point of order.

**Mr. Deputy-Speaker:** The proceedings have not started. What is the point of order?

**Shri Telkikar:** Before the proceedings start, the Marshal comes and addresses hon. Members as "Members". According to conventions, practice and procedure in the House of Commons, even the hon. Speaker addresses the Members as "hon. Members". Here, the Marshal comes and says "Members". It sounds like a class teacher announcing the arrival of a Headmaster by saying "boys, stand up". Either he should avoid addressing or simply say about the arrival of the Chairman or the Speaker. If he at all wants to address, he may say "Hon. Members" or "माननीय सभासदों, सम्माननीय अध्यक्ष जी?"

**Mr. Deputy-Speaker:** I fully appreciate the hon. Member's point of order. There is no point of order in this. However, I do feel that hon. Members must be addressed as "Hon. Members" but I understand the practice in the House of Commons is to say "Members of Parliament, so and so". However, I would like to go a little further and advise the Marshal to always prefix Members by the word "Honourable" if it is in English and "माननीय" if it is in Hindi. It does not matter if it is used to me or not.

360 P.S.D.

ORAL ANSWERS TO QUESTIONS  
Short Notice Questions and AnswersARREST OF DR. BHAGWANDAS  
GURBUXANI

**Shri Gidwani:** (a) Will the Prime Minister be pleased to state whether Dr. Bhagwandas Gurbuxani, a prominent social worker who was working in the Evacuation Camp at Karachi under the High Commissioner for India in Pakistan, has been arrested by the Pakistan Government; and

(b) if so, whether any inquiry has been made by the Government of India from the Government of Pakistan as to what were the reasons of his arrest?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Dr. Bhagwandas Gurbuxani was arrested where he was informed by the Pakistan authorities on the 22nd November, 1952. Dr. Gurbuxani ceased to have any connection with the Evacuation Transit Camp at Karachi from the 1st September, 1952.

(b) No enquiry has been made from the Pakistan Government.

## PAKISTAN SECURITIES

**Shri L. N. Mishra:** (a) Will the Minister of Finance be pleased to state whether Pakistan securities and shares are held by Indians?

(b) If so, what is the amount and description of these securities and shares?

(c) Is there any ban on their export to Pakistan?

(d) If so, are the Indian holders of such securities and shares stand to lose as a result of this ban?

(e) If so, what is the extent of the loss thereof?

(f) Has any representation been made to Government for permission to export these securities and shares?

(g) If so, what action was taken by Government in the matter?